

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
Appeal Nos. 136 of 2011,
167 of 2011, 162 of 2011**

Dated 20th November, 2012

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

Appeal No. 136 of 2011

M/s. JSW Steel Ltd. Appellant (s)

Versus

**Karnataka Electricity Regulatory
Commission & Anr. Respondent(s)**

Appeal No. 167 of 2011

Gulbarga Electricity Supply Co. Ltd. Appellant(s)

Versus

M/s. JSW Steel Ltd. & Ors. Respondent(s)

Appeal No. 162 of 2011

**Chief Electrical Inspector
to Government, Bangalore Appellant(s)**

Versus

**Karnataka Electricity Regulatory
Commission & Anr. Respondent(s)**

Counsel for the Appellant (s)

**: Mr. M.G. Ramachandran &
Ms. Swapna Seshadri in A.No.
136/2011. Mr.Raghavendra S.
Srivasta & Mr.Venkita Subramaniam
In A.No. 167/2011**

Counsel for the Respondent (s)

**: Mr. M.G. Ramachandran &
Ms. Swapna Seshadri in A.No.
167/2011 & A.No. 162/2011.**

ORDER

Respondents have filed their written arguments. Learned advocate for the appellant in A.No. 167 of 2011 seeks time to file written arguments. He is allowed to file the same within a week.

Judgement is reserved.

**(V.J. Talwar)
Technical Member**

**(Justice P.S. Datta)
Judicial Member**

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